ITEM NO.1 COURT NO.1 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6656/2013

HAZI SHAFAAT HUSAIN (D) THR. LRS. Appellant(s)

VERSUS

SANJEEDA PARVEEN & ORS. Respondent(s)

[ONLY IA No. 318890/2026 IS LISTED UNDER THIS ITEM]
IA No. 318890/2026 - EARLY HEARING APPLICATION

Date : 06-11-2026 This I.A. was called on for hearing today.

CORAM :
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) : Dr. J.P. Dhanda- 1119, AOR
Mrs. Raj Rani Dhanda, Adv.
Mr. Vineet Dhanda, Adv.

For Respondent(s) Mr. Tanmaya Agarwal- 2174, AOR
Mrs. Aditi Agarwal, Adv.
Mr. Muhammad Nomaan Khan, Adv.
Ms. Astha Goel, Adv.

Mrs. Mona K. Rajvanshi- 1564, AOR
Ms. Anjali Singh, Adv.
Mr. Anurag Kashyap, Adv.

Mr. Sanjay Kumar Dubey, Adv.
Mr. Sanjay Kumar Visen- 1738, AOR

Mr. Yadav Narender Singh- 2004, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.318890/2026

List the application for early hearing after four months.

Signature Not Verified
Digitally signed by VISHAL ANAND
Date: 2026.11.06 16:06:33 IST
Reason:

(SATISH KUMAR YADAV) (PREETHI DILEEP KUMAR)
ADDITIONAL REGISTRAR DEPUTY REGISTRAR